

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 29/2009**

**CORAM**

**Dr. Justice Arijit Pasayat**  
**Chairman**

**Shri Rahul Sarin**  
**Member**

**Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**M/s. Standard Corporation (I) Ltd.                      ... Complainant**

**Versus**

**M/s. Ojus Tech. Solutions Pvt. Ltd.                      ... Respondent**

**Appearances :    Clerk of the Complainant's Counsel.**

**None for the Respondent.**

**ORAL ORDER**

**13<sup>th</sup> November, 2009**

A prayer for adjournment is made on behalf of the complainant on the ground that the learned counsel appearing for the complainant is not well. We find that transactions in respect of which grievance has been made are of the year 2005. This petition has been filed in September, 2009. The complainant has to satisfy as to why the petition should not be rejected on the basis of what has been stated by the Supreme Court in the case of ***Corporation Bank & Anr. Vs. Navin J. Shah* reported in ***A.I.R. 2000 S.C. 761.*****

This matter shall be taken up on **29<sup>th</sup> January, 2010.**

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 138/1997**

**CORAM**

**Dr. Justice Arijit Pasayat**  
**Chairman**

**Shri Rahul Sarin**  
**Member**

**Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Shri K.H. Belai** ... **Complainant**

**Versus**

**Dataline and Research Technologies  
Ltd. & Ors.** ... **Respondents**

**Appearances : None for the Parties.**

**ORAL ORDER**

**13<sup>th</sup> November, 2009**

None appears for the parties even though the matter was passed over once. The petition is of the year 1997. That being so, we find no reason even to adjourn the matter and the same is dismissed for non-prosecution.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 14/2007**

**CORAM**

**Dr. Justice Arijit Pasayat**  
**Chairman**

**Shri Rahul Sarin**  
**Member**

**Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Mittal Overseas**

**... Complainant**

**Versus**

**M/s. Ikea Trading (I) Pvt. Ltd. & Ors.**

**... Respondents**

**Appearances : Shri Somesh Jha, Counsel for the Complainant.**

**Shri Rayner Vishal Dsss, Counsel for the  
Respondent.**

**ORAL ORDER**

**13<sup>th</sup> November, 2009**

List this matter on **20<sup>th</sup> November, 2009.**

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**Contempt Application No. 4/2008**

**M.A. No. 15/2008**

**RTPE 03/2000**

**CORAM**

**Dr. Justice Arijit Pasayat**  
**Chairman**

**Shri Rahul Sarin**  
**Member**

**Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**... Complainant**

**Versus**

**All India Motors Transport Congress**

**... Respondent**

**Appearances : Shri C. Shanmugam, ADG for the DG.**

**Shri Parmod K. Sharma, Advocate for the  
Respondent.**

**ORAL ORDER**

**13<sup>th</sup> November, 2009**

List this matter on **29<sup>th</sup> January, 2010.**

**[Dr. Arijit Pasayat]  
Chairman**

**[Rahul Sarin]  
Member**

**[Pravin Tripathi]  
Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**Contempt Application No. 02/2009**  
**RTPE 135/1996**

**CORAM**

**Dr. Justice Arijit Pasayat**  
**Chairman**

**Shri Rahul Sarin**  
**Member**

**Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Neena Dixit Thomas** ... **Complainant**

**Versus**

**Ravinder Sabharwal & Ors.** ... **Respondents**

**Appearances :** The Complainant in person.

**Counsel for the Respondents.**

**ORAL ORDER**  
**13<sup>th</sup> November, 2009**

At the request of the learned counsel for the respondents, the matter is adjourned to **19<sup>th</sup> November, 2009.**

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**Contempt Application No. .... /2003**  
**RTPE 171/1995**

**CORAM**

**Dr. Justice Arijit Pasayat**  
**Chairman**

**Shri Rahul Sarin**  
**Member**

**Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG] ... Complainant**

**Versus**

**Novar India Ltd. ... Respondent**

**Appearances : Shri C. Shanmugam, ADG for the DG.**

**None for the Respondent.**

**ORAL ORDER**

**13<sup>th</sup> November, 2009**

List this matter on **24<sup>th</sup> November, 2009.**

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 68/1998**

**CORAM**

**Dr. Justice Arijit Pasayat**  
**Chairman**

**Shri Rahul Sarin**  
**Member**

**Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Dr. Ashok Aggarwal**

**... Complainant**

**Versus**

**New Okhla Industrial Development  
Authority (NOIDA)**

**... Respondent**

**Appearances : Shri K.K. Shukla, Counsel for the Complainant.**

**None for the Respondent.**

**ORAL ORDER**

**13<sup>th</sup> November, 2009**

At the request of the learned counsel for the complainant, the matter is adjourned to **18<sup>th</sup> November, 2009.**

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**





**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 179/1997**

**CORAM**

**Dr. Justice Arijit Pasayat**  
**Chairman**

**Shri Rahul Sarin**  
**Member**

**Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**R.K. Channan & Anr. ... Complainant**

**Versus**

**Subhash Jewellers & Ors. ... Respondents**

**Appearances : None.**

**ORAL ORDER**

**13<sup>th</sup> November, 2009**

Though the learned counsel for the complainant made a prayer for an adjournment when the matter was first taken up, none appears when the matter is taken up after having been passed over.

List the matter on **19<sup>th</sup> November, 2009.**

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

